

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI.**

**ORIGINAL APPLICATION No.258/2018**

**Date of Decision: 10<sup>th</sup> October, 2018**

***CORAM: HON'BLE SHRI R. VIJAYKUMAR, MEMBER (A)  
HON'BLE SMT RAVINDER KAUR, MEMBER (J)***

1. ABA Mohan Dhawale  
Son of Mohan Dinkar Dhawale  
(Date of Birth:26.08.1973)  
Age:45 years, working as  
Senior Goods Guard  
(Group 'C') under Chief Yard  
Master, Daund, Solapur Division of  
Central Railway, and  
Residing at Flat No.D-8,  
Panchvati Apartment, Daund,  
Post – Daund, Taluka Daund,  
District – Pune,  
State of Maharashtra,  
Pune Code – 413 801.
  
2. Vijay Bapurao Gawade,  
son of Bapurao Sankar Gawade  
(Date of Birth:04.01.1980)  
Age : 38 years, working as  
Senior Goods Guard (Group 'C')  
under Chief Yard Master, Daund,  
Solapur Division of Central Railway,  
and Residing at Suryanagari,  
Baramati, Taluka – Baramati,  
District – Pune, State of Maharashtra,  
Pune Code – 413 133.      ... *Applicants*

*(By Advocate Shri R.G. Walia)*

**Versus**

1. The Union of India,  
Through General Manager,  
Central Railway,  
Headquarters' Office, Mumbai,  
Mumbai – 400 001.
  
2. Divisional Railway Manager (DRM)  
DRM's Office,  
Central Railway,

Solapur Division,  
Solapur – 413 001.

3. Sr. Divisional Personnel Officer (Sr. DPO),  
DRM's Office,  
Central Railway,  
Solapur Division,  
Solapur – 413 001. ... **Respondents**

*(By Advocate Shri V.D. Vadhavkar)*

**ORDER (ORAL)**  
Per : Shri R. Vijaykumar, Member (A)

Learned counsel for the respondents states that the relief has already been granted which was confirmed by the learned counsel for the applicants.

**2.** The Original Application is, therefore, rendered *infruituous* and is, accordingly, dismissed. No order as to costs.

***(Smt Ravinder Kaur)***  
***Member (J)***

***(R. Vijaykumar)***  
***Member(A)***

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